

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE, NORTH-EAST DISTRICT,
KARKARDOOMA COURTS, DELHI


ORDER

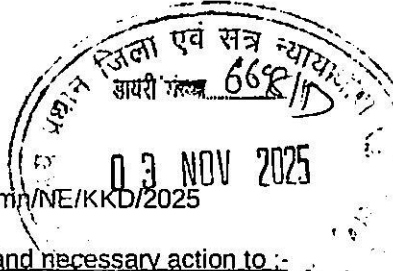
The following postings and transfers are made with immediate effect, in official exigency :

#	Name, Designation and Employee Code	From	To
1.	Sh. Anil Kumar, JA E.Code : 89938529	Ahlmad in the Court of Ms. Gomati Manocha, District Judge-02	Branch Incharge in the Evening Court Cell North-East District
2.	Ms. Nayana Verma, JJA E. Code : 85834175	JJA, Record Room, North-East District	Ahlmad in the Court of Ms. Gomati Manocha, District Judge-02
3.	Sh. Jatin Dabas JJA E. Code : 75901739	Assistant Ahlmad in the Court of Sh. Balwinder Singh, ASJ (FTC)	JJA. Record Room, North-East District
4.	Sh. Harsh Vardhan JJA R.No. 250570	Office Pool, Administration Branch (N/E)	Assistant Ahlmad in the Court of Sh. Balwinder Singh, ASJ (FTC)
5.	Sh. Joginder Singh JJA E.Code : 46700232	Assistant Ahlmad in the Court of Ms. Neha Barupal, JMFC (MC)-01	JJA in the Evening Court Cell, North- East District
6.	Sh. Shubham Chaudhary, JJA R. No. 251597	Office Pool, Administration Branch (N/E)	Assistant Ahlmad in the Court of Ms. Neha Barupal, JMFC (MC-01)
7.	Sh. Amit Kumar JJA E.Code : 41354478	Assistant Ahlmad in the Court of Ms. Pranjali Prakash, JMFC (Digital Traffic Court)	JJA in the Evening Court Cell, North- East District
8.	Ms. Meghna Kataria, JJA R.No. 250892	Office Pool, Administration Branch (N/E)	Assistant Ahlmad in the Court of Ms. Pranjali Prakash, JMFC (Digital Traffic Court)

Note: (1) All the above mentioned officials are 'stand relieved' forthwith from the transferor station with the directions to join at their transferee station immediately.

(2) Non-compliance of the transfer order or immediately proceeding on leave shall be considered deliberate insubordination and disciplinary action shall be taken against him/her as per rules.


(SUKHVINDER KAUR)
Principal District & Sessions Judge,
NE District, KKD Courts, Delhi



No. 8872-8888 /P&T/Admn/NE/KKD/2025

Dated 03 NOV 2025

Copy forwarded for information and necessary action to :-

1. Ld. Principal District & Sessions Judge (HQ), Tis Hazari Courts, Delhi.
2. The Administrative Officer (Judl.) / Branch-Incharge, Admn.-II, Office of The Ld. Principal District & Sessions Judge, (HQ), Tis Hazari Courts, Delhi.
3. The Administrative Officer (Judl.), North-East District, Karkardooma Courts, Delhi.
4. The AAO, North-East District, Karkardooma Courts, Delhi.
5. The Officers/officials concerned.
6. The Nodal Officer, Evening Courts, North-East District, Karkardooma Courts, Delhi.
7. Dealing Officials, Personal File/Leave Section/ACR Cell/Vigilance Branch/Litigation Branch, Tis Hazari Courts, Delhi.
8. Leave Section, North-East District, Karkardooma Courts, Delhi.
9. The Website Committee, Tis Hazari Courts, Delhi and Karkardooma Courts, Delhi.
10. Dealing Official, LAYERS Branch, Tis Hazari Courts, Delhi for updation of posting of concerned officials in the LAYERS.
11. R&I Branch, North-East District, Karkardooma Courts, Delhi for uploading the same on LAYERS.
12. PS to the undersigned.

Principal District & Sessions Judge, NE District,
KKD Courts, Delhi